

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 8/TT/2018**

**Subject** : Approval of transmission tariff from COD to 31.3.2019 for Asset-1: Main SCADA EMS System of SLDC of Manipur, Asset-2: Main SCADA EMS System of SLDC of Mizoram, Asset-3: Main SCADA EMS System of SLDC of Arunachal Pradesh and Asset-4: Main SCADA EMS System of SLDC of Nagaland under project– “Expansion/ Upgradation of SCADA/EMS System of SLDCs of North Eastern Region” for the period 2014-19 block under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

**Date of Hearing** : 8.5.2018

**Coram** : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

**Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)

**Respondents** : Assam Electricity Grid Corporation Limited and 6 others

**Parties present** : Shri Vivek Kumar Singh, PGCIL  
Shri S. K. Venkatesan, PGCIL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL  
Shri Rakesh Prasad, PGCIL

**Record of Proceedings**

Taking into consideration the PGCIL’s request for adjournment, Commission directed to list the matter on 19.7.2018.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)

